

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November 2017, 10.30 A.M

Name of the Company	Bishender Singh-Vs-Khosla Steel Industries Pvt Ltd.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA  
(Pcs)

2. CS. ROHIT KUMAR KESHRI  
(Pcs)

PETITIONERS

Rohit Keshri  
21/11/17

ORDER

Ld. Pr. CS for the petitioner is present.

It appears that the case is already listed on 28/11/2017. Petitioner has filed contempt application which will be taken up on that day.

List on **28/11/2017** as already fixed.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)